

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, (COURT-II)

Item No. 230
CP-105/2021

IN THE MATTER OF:

Rajbir Singh Huf

... **Applicant/Petitioner**

Vs.

Diwakar Commercials Pvt. Ltd. & Ors.

... **Respondent**

Under Section: 59 of Companies Act

Order delivered on 18.08.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

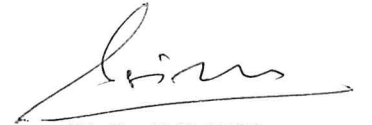
**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Mr Sanyat Lodha and Ms Harshita Singhal on behalf of the Applicant, Advocate
Rajeev Kumar on behalf of Atoll Vypaar Pvt. Ltd. Respondent no. 3

ORDER

Renotify this case on 14.09.2021



**(T.S. SINGH)
COURT OFFICER**